

preventive capacity whether any talk has been pending, on which the Govt. of India have to be agree with USA?

SHRI JASWANT SINGH : Mr. Speaker Sir, in regard to four issues whatever, honourable, member has mentioned, it is not so that all the issues have been agreed or consensus have been reached on all the four issues. The Honourable Member might have definitely seen that the Govt. of India have raised these issues; nobody has raised this issues, with India, I have mentioned it is my speech. The progress have been made on all the ideas. The progress has been made on India's view. It means there is control on export. I have told in my first statement in this regard. The record of India is more better than other countries. It is ever better than P-5 countries. So, it is not necessary that some one should teach us regarding export control. More progress has been made on export control than other issues. There are differences on some issues as defence posture, America has made suggestions on F M C T that we should put unilaterally some restrictions in fissile material, it was not agreed by us, we did not agree with this. We have clearly said that whenever conference on disarmament will take place in Geneva on F M C T, India will take positive attitude and we are doing that. Whenever adhoc committee will be formed, India will take part in that, this was our suggestion. As regard to minimum deterrent, my reply will be the same what ever I have replied earlier. India will decide itself, India will not do it in compulsion.

SHRI MULAYAM SINGH YADAV : Deputy Foreign Secretary of America had said several times that India do solitary talks, talk confidentially, it should talk publicly. What is the aim of deputy Foreign Secretary of America behind this, what is cooking there, what statement do you give in Parliament and in public, clarification of this very much essential.

SHRI JASWANT SINGH : Mr. Speaker Sir, whatever Deputy Foreign Secretary of America has said, it is his own responsibility. I am responsible to my Govt. and to the Parliament. I would like to assure Mr. Mulayam Singh that whatever I say here, there is no ambiguity in that, there is no secret. This Govt. is clearly committed to tell about its policy to Parliament, therefore there is no secret talk which I have not told in Parliament.

[English]

SHRI RUPCHAND PAL : Mr. Speaker Sir, immediately after the latest round of talks, an impression has been given by the chief interlocutor of the United States that the economic sanctions on India are being slackened in view of the fact that India has agreed to certain conditions which till that date India has not agreed.

MR. SPEAKER : Unless your supplementary is brief, you will not get a reply.

SHRI RUPCHAND PAL : May I know from the hon. Minister whether this is true or not?

SHRI JASWANT SINGH : Not true, Sir.

DR. SUBRAMANIAN SWAMY : I have a very short question. Has the United States in the talks rejected India's claim to be considered as a nuclear weapons' power?

SHRI JASWANT SINGH : It has been made clear to the United States that facts cannot be disinvent. India is a nuclear weapon State. That is a fact. You cannot disinvent facts.

WRITTEN ANSWERS TO QUESTIONS

Hike in Price of Urea

*24. DR. T. SUBBARAMI REDDY :

SHRI GEORGE EDEN :

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have recently hiked the price of Urea;
- (b) if so, the reasons and justification thereof;
- (c) the impact thereof on the farmers particularly on marginal farmers;
- (d) whether such an increase will result in rise of prices of all commodities;
- (e) whether the Government propose to review its decision;
- (f) if not, the reasons therefore;
- (g) whether prices have been increased to bring down the subsidies on fertilizers; and
- (h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a), (b), (g) and (h) The price of urea has been increased from Rs. 3660 per MT to Rs. 4000 per MT with effect from 29th January 1999. The increase was warranted both from the point of view of fiscal sustainability and balanced nutrient application.

(c) and (d) The impact of the price increase on the cost of cultivation is likely to be less than one per cent while the impact on the general price level would be negligible.

(e) and (f) As the urea price rise was warranted both from fiscal and agronomic considerations and as it is not likely to have any significant adverse effect, it is not proposed to review the decision.

Demand and Supply of Fertilizers

*25. SHRI K.D. SULTANPURI : Will the PRIME MINISTER be pleased to state :

- (a) the per hectare consumption of fertilizers in different States;